					nere for previous Lis	· · · · · ·				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	382742132	3	375923467	18.59		6818665		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1684683154	2	651242536	32.21		1033440618		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	497	267931342	495	257599798	12.74		10331544		<u>Annexure 6</u>
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	384	2025102718	370	736902009	36.45		1288200709		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		887	4360459346	870	2021667810	100.00	0	2338791536	0	